

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 76/NCLT/AHM/2017

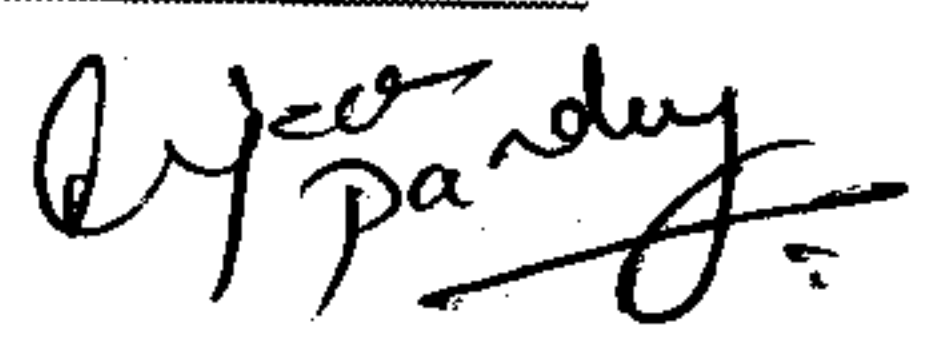
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Suncity Infrastructure Pvt Ltd.
Suncity Haryana SEZ Developers Pvt. Ltd.
Suncity Buildcon Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS RANJEET PANDEY CS Ranjeet	PCS	Applicant Co(s)	
2.				

ORDER

Learned PCS Mr. Ranjeet Pandey with Learned PCS Mr. Ranjeev present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.